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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Co. Appeal No. 13/252/NCLT/AHM/2017


Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017**

Name of the Company: Prafulkunverba Kriritsingh Gohil
V/s.
H K Dave Ltd.

Section of the Companies Act: Section 252 (3) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	MINI M. NAIR	Adu.	Petitioner	
2.				

ORDER

Learned Advocate Ms. Mini Nair present for Appellant. None present for ROC.

ROC representation is received.

At request of learned Counsel for Appellant.

List the matter on 08.01.2018.



**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 8th day of December, 2017.